


HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 17th May, 2024

No. HCM/CMIS-DC/2023/ 11000 : Consequent upon issuance of the Office Memorandum No. 17/2/2005-FD(PIC)(Pt.3) dated 27.02.2024 by Finance Department (Pay Implementation Cell), Government of Manipur in light of the directions of the Hon'ble Supreme Court of India in Writ Petition (C) No. 643 of 2015 (All India Judges Association vs. Union of India & Ors.) dated 04.01.2024 read with the recommendations of the Second National Judicial Pay Commission as accepted by the Hon'ble Supreme Court of India, the High Court of Manipur is pleased to classify **the entire State of Manipur as Hill Area/Tough Location** as categorised under Part-C (Annexure III) of the Office Memorandum No. 3/1/2017-E.II(B) dated 19.07.2017 of the Department of Expenditure, Ministry of Finance, Government of India, for the purpose of extending the Hill Area/Tough Location Allowance @ Rs. 5000/- (Rupees five thousand) per month to the Manipur Judicial Service Officers w.e.f. 01-01-2016.


(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Principal Accountant General (A&E), Manipur.
6. Commissioner (Finance), Government of Manipur.
7. Commissioner (Law), Government of Manipur.
8. All the District & Sessions Judge/ Special Judge (ND&PS)/ Judge, Family Court, Manipur/ Member Secretary, MASLSA/ Presiding Officer, MACT/Revenue/ Cooperative Tribunal.
9. The Administrative Secretary, GAD, Government of Manipur.
10. The Registrar (Vigilance), High Court of Manipur.
11. The Registrar (Admn.), High Court of Manipur.
12. Director, Treasuries & Accounts, Manipur.
13. All the Joint Registrars, High Court of Manipur.
14. All the Deputy Registrars, High Court of Manipur.
15. The Concerned file.